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Title: Need to ensure special provisions for welfare of the differently abled persons in the country.

SHRIMATI PARAMJIT KAUR GULSHAN (FARIDKOT): It is a matter of deep anguish and pain that differently-abled persons are not treated with compassion they deserve since there are no special provisions or amenities for them, which they amply deserve. As such, I demand from the Government that the subsidy being provided on petrol/diesel in respect of personal vehicles used by the differently-abled people should be implemented in practice. They should be allowed free travel in public transport including AC buses. They should be given all the facilities available to the BPL category. Their pension should be fixed at Rs. 1000/- and it should be delinked from the other kind of pension given by the Union Government. Differently-abled employees should be given passenger allowance on the pattern of same provided by certain State Governments.

I sincerely hope the Government would sympathetically consider the genuine demands of the differently-abled persons.